

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT
10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

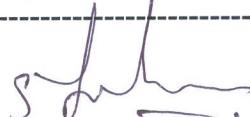
APPLICATION NUMBER : :

PETITION NUMBER : CA/10/2017

NAME OF THE PETITIONER(S) : L & T Ship Building Ltd

NAME OF THE RESPONDENT(S) : Marine Infra Structure Developer Pvt.Ltd

UNDER SECTION :230

S.No.	Name (in Capital)	Represented by	Signature
	S.JERALD LENIN	Applicant	

ORDER

Shri S Jerald Lenin, counsel for applicant present and sought time for submitting arguments as his senior counsel could not attend this Tribunal due to traffic. Time extended at request for final hearing. Put up on 24.01.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)